

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 198 of 2013 & I.A. 433 of 2013

Dated : 25th April, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

**K.K.K. Hydro Power Ltd. ... Appellant(s)
Versus**

**Himachal Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Ajay Vaidya
Ms. Ishita Choudhuri Dasgupta
Ms. Elangbam Premjit

Counsel for the Respondent(s) : Ms. Shikha Ohri &
Ms. Ruth Elwin for R-1
Mr. Anand K. Ganesan &
Mr. Swapna Seshadri for R-2

ORDER

Learned counsel for the respondent no.2 has filed written submissions.

State Commission has already filed its written submissions.

Learned counsel for the appellant submits that he will file comprehensive rejoinder submissions on 28th April, 2014 after serving copy of the same on the other sides. He is permitted to do so.

Post the matter for further submissions on **8th May, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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